

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 60
ANSWERED ON 02.02.2021

EMPLOYMENT UNDER MGNREGA AND GKRA

60. SHRI CHUNNI LAL SAHU:
SHRI MOHAN MANDAVI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has any scheme to provide employment at Panchayat level and if so, the details thereof;
- (b) the number of people provided with employment so far under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) during COVID-19 pandemic, State-wise; and
- (c) the number of people provided with employment so far under Garib Kalyan Rojgar Abhiyan (GKRA) during COVID-19 pandemic, State-wise?

ANSWER

MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

(a): The Government is implementing Mahatma Gandhi National Rural Employment Guarantee Scheme under the eponymous Act of 2005, through States/UTs which provide at least 100 days of guaranteed wage employment in a financial year to every rural household whose adult member volunteers to do unskilled manual work. Gram Panchayat is the implementing agency under the Mahatma Gandhi National Rural Employment Guarantee Scheme at Panchayat level and atleast 50 percent of the works are to be implemented by Gram Panchayats.

(b): State/UT-wise details of number of persons provided employment under the Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) during the current Financial Year 2020-21 (as on 25.01.2021) is given at **Annexure**.

(c): State-wise employment generated (In Persondays) under Garib Kalyan Rojgar Abhiyan during COVID-19 pandemic is as below:

S. No.	STATE	Employment generated (In Persondays)
1	BIHAR	111948805
2	JHARKHAND	13251929
3	MADHYA PRADESH	99901931
4	ODISHA	23031641
5	RAJASTHAN	153917007
6	UTTAR PRADESH	105817358
	Total	507868671

Annexure referred in reply to part (b) of Lok Sabha Unstarred Question No.60 dated 02.02.2021

(Figure in lakh)

Number of Persons provided employment under Mahatma Gandhi NREGA		
S No.	States/UTs	2020-21(as on 25.01.2021)
1	ANDHRA PRADESH	77.70
2	ARUNACHAL PRADESH	2.24
3	ASSAM	28.18
4	BIHAR	49.51
5	CHHATTISGARH	53.44
6	GOA	0.04
7	GUJARAT	17.67
8	HARYANA	5.98
9	HIMACHAL PRADESH	8.18
10	JAMMU AND KASHMIR	7.77
11	JHARKHAND	28.10
12	KARNATAKA	51.56
13	KERALA	17.34
14	LADAKH	0.35
15	MADHYA PRADESH	94.42
16	MAHARASHTRA	24.89
17	MANIPUR	5.79
18	MEGHALAYA	6.62
19	MIZORAM	2.21
20	NAGALAND	4.13
21	ODISHA	55.85
22	PUNJAB	10.48
23	RAJASTHAN	100.78
24	SIKKIM	0.72
25	TAMIL NADU	75.74
26	TELANGANA	52.24
27	TRIPURA	7.95
28	UTTAR PRADESH	108.37
29	UTTARAKHAND	8.10
30	WEST BENGAL	109.69
31	ANDAMAN AND NICOBAR	0.09
32	DADRA & NAGAR HAVELI	0.0000
33	DAMAN & DIU	0.0000
34	LAKSHADWEEP	0.0007
35	PUDUCHERRY	0.53
	Total	1,016.67